

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION 5185**  
ANSWERED ON 24.03.2026

**IMPLEMENTATION OF E-PANCHAYAT MISSION MODE PROJECT**

†5185. DR. RAJKUMAR SANGWAN:

Will the Minister of PANCHAYATI RAJ be pleased to State:

- (a) whether the Government has implemented e-Panchayat Mission Mode Project in various States;
- (b) if so, the details thereof, State and district-wise particularly the Baghpat district of Uttar Pradesh;
- (c) the details of the facilities provided to the Panchayats under the said project and the number of Panchayats covered therein;
- (d) the details of funds allocated and utilised for the implementation of the said project in Baghpat district; and
- (e) the details of the progress made in digitalization and transparency of Panchayats under the said initiative in Baghpat district?

**ANSWER**

THE MINISTER OF PANCHAYATI RAJ  
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

**(a) to (e)** Yes sir, the Ministry of Panchayati Raj is implementing the e-Panchayat Mission Mode Project (MMP) under the revamped Rashtriya Gram Swaraj Abhiyan (RGSA) with the objective of strengthening transparency, efficiency, and accountability in the functioning of Panchayati Raj Institutions (PRIs) through digital enablement in all States.

With a vision to usher in Digital Panchayats and transform rural governance, the e-GramSwaraj portal (<https://egramswaraj.gov.in>) was launched by the Hon'ble Prime Minister on 24th April 2020. The eGramSwaraj application, developed as part of the e-Panchayat MMP, has facilitated digital planning, accounting, monitoring, and online payments at the Panchayat level. The eGramSwaraj enables Panchayats to prepare and upload their Annual Panchayat Development Plans (GPDs) online. Further, the integration of eGramSwaraj with the Public Financial Management System (PFMS) enables real-time payments to vendors and service providers, ensuring seamless fund flow and reducing delays. The State-wise details on the adoption of eGramSwaraj are provided in the **Annexure**, and the district-wise details are available on the eGramSwaraj dashboard <https://egramswaraj.gov.in/pfmsDashboardNew.do>.

Further, the Ministry has also developed several other applications under the e-Panchayat MMP. The Meri Panchayat application provides citizens access to information on Panchayat planning, activities and progress of works. Panchayat NIRNAY facilitates transparent conduct and management of Gram Sabha meetings. The AuditOnline application enables online auditing of Panchayat accounts and financial management, particularly for utilization of Central Finance Commission grants. In addition, the Ministry has introduced SabhaSaar, an

AI-enabled platform for voice-to-text transcription and summarisation of Gram Sabha and Panchayat meetings to ensure accurate documentation of proceedings. As on 18.03.2026, over 1.17 lakh Gram Panchayats have used the SabhaSaar portal for generation of Minutes of Meetings, and more than 2.39 lakh minutes have been uploaded on the portal. In Baghpat, out of 244 Gram Panchayats 223 Gram Panchayats have uploaded 269 videos on SabhaSaar and generated the Minutes of Meeting.

As on 18.03.2026, during the current FY 2025–26, 2,50,902 Gram Panchayats and equivalent (97%), out of a total of 2,58,730 Gram Panchayats and equivalent across the country, have uploaded their Gram Panchayat Development Plans (GPDs) on eGramSwaraj and 2,44,175 Gram Panchayats and equivalents (94.37%) have made payments amounting to ₹39,440 crore through the eGramSwaraj–PFMS interface. Further, In Baghpat, Uttar Pradesh, out of 244 Gram Panchayats, 241 Gram Panchayats have uploaded Development Plan on eGramSwaraj during 2025-26 and have made payment of Rs. 79 crores through eGramSwaraj. The district wise data is also available in Public domain and can be accessed through <https://egramswaraj.gov.in/pfmsDashboardNew.do> .

Further, under the e-Panchayat Mission Mode Project no funds are being released to the States/districts. The funds are being provided to National Informatics Centre Services Inc. (NICSI) for central-level support towards maintenance of e-Panchayat applications.

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## Annexure

Annexure referred to in reply of the Lok Sabha Unstarred Question No. 5185 answered on 24.03.2026 regarding 'Implementation of e-Panchayat Mission Mode Project'.

## State wise Adoption Status of eGramSwaraj for FY 2025-26

S.No.	State Name	Village Panchayat and Equivalent	Village Panchayat onboard (eGS - PFMS)	Village Panchayats & Equivalent With Online Payment	Payment Approved (in Cr.)
1	Andhra Pradesh	13327	13320	13032	1484.923
2	Arunachal Pradesh	2108	2108	1509	52.323
3	Assam	2663	2189	2112	480.623
4	Bihar	8054	8054	8048	2695.357
5	Chhattisgarh	11692	11687	11337	761.357
6	Goa	191	191	117	19.064
7	Gujarat	14619	14596	13878	1675.943
8	Haryana	6227	6227	6029	950.412
9	Himachal Pradesh	3615	3615	3577	356.997
10	Jharkhand	4345	4345	4275	400.922
11	Karnataka	5949	5949	5938	1870.97
12	Kerala	941	941	938	461.735
13	Madhya Pradesh	23011	23011	22258	2129.333
14	Maharashtra	28002	27934	26541	3512.373
15	Manipur	3175	161	113	1.893
16	Meghalaya	0	0	0	0
17	Mizoram	855	841	817	146.585
18	Nagaland	1312	984	0	0
19	Odisha	6794	6794	6786	1813.695
20	Punjab	13236	13233	12450	1591.407
21	Rajasthan	13128	11184	10798	2129.594
22	Sikkim	199	199	197	24.961
23	Tamil Nadu	12482	12482	12442	1537.011
24	Telangana	12760	12679	11684	430.878
25	Tripura	1194	1194	1192	158.845
26	Uttarakhand	7817	7792	7102	391.178
27	Uttar Pradesh	57695	57693	57668	12247.83
28	West Bengal	3339	3339	3337	2114.493
<b>Total Count</b>		<b>258730</b>	<b>252742</b>	<b>244175</b>	<b>39440.7</b>

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